GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3770 TO BE ANSWERED ON 11.08.2023

IMPLEMENTATION OF ICDS

3770. SHRIMATI DELKAR KALABEN MOHANBHAI: SHRI HEMANT TUKARAM GODSE: SHRI GAJANAN KIRTIKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries under Integrated Child Development Services (ICDS) in different States of the country;
- (b) the quantum of funds utilized under the said scheme in various States of the country, State-wise including Maharashtra; and
- (c) the steps taken or being taken by the Government to strengthen and to ensure the effective implementation of the said scheme, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) Since 2021, the Integrated Child Development Services (ICDS) is part of Mission Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0). As on 31st July 2023, around 10.11 crore beneficiaries are registered on Poshan Tracker under Mission Poshan 2.0, including pregnant women, lactating mothers and children under the age of 6 years.
- (b) The details of funds utilized by the States/UTs under ICDS scheme during the last three years including the state of Maharashtra is at Annexure I.
- (c) Under Poshan Abhiyan scheme of the Mission Poshan 2.0, interventions are focussed on using technology-based monitoring, behavioural change and convergence. For enhanced monitoring, for the first time, Anganwadi Workers (AWWs) have been empowered with smartphones (nearly 11 lakh). To promote regular growth measurement, 12.5 lakh Growth Measurement Devices (GMDs) have been provided to Anganwadi Centres.

Further, to strengthen and to ensure the effective implementation of the said scheme, Government of India has introduced an ICT based application known as the Poshan Tracker management application that facilitates monitoring of the activities of the Anganwadi Centre (AWC), service deliveries of Anganwadi Workers (AWWs) and complete beneficiary management for pregnant women, lactating mothers and

children on defined indicators. Beneficiary Redressal Mechanism is an integral part of Poshan 2.0. Poshan Tracker has a web based and an application based facility to raise a concern. Beneficiaries can utilise the facility and share their concerns directly with Anganwadi Worker. Further, a Poshan Helpline (14408) operationalised in November 2022 has been made available for a beneficiary under the programme to register a concern on the services offered under Mission Poshan 2.0. To ensure last mile tracking of service delivery SMS alerts to beneficiaries has been introduced for delivery of THR

Further, streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, Data management and Monitoring through "Poshan Tracker" for transparency, efficiency and accountability in delivery of Supplementary Nutrition. Regular meetings are held with States/UTs to monitor implementation of the programme. State-level Steering Committee chaired by Chief Secretary and District Nutrition Committees chaired by DC/DM, with representation from all concerned line Departments and Ministries are set up to monitor effective implementation of the Scheme,

Annexure I

| State/UT | | Funds utilised under ICDS for the period from FY 2020-21 to FY 2022-23 | |
|---------------------------------|----------------|--|--|
| | | Rs. In Lakhs | |
| | Funds Utilized | | |
| ANDHRA PRADESH | | 150477.65 | |
| BIHAR | | 298496.08 | |
| CHHATTISGARH | | 105381.22 | |
| GOA | | 3007.7 | |
| GUJARAT | | 155231.64 | |
| HARYANA | | 36199.5 | |
| JHARKHAND | | 51164.2 | |
| KARNATAKA | | 192560.22 | |
| KERALA | | 76062.1 | |
| MADHYA PRADESH | | 216282.32 | |
| MAHARASHTRA | | 304386.43 | |
| ODISHA | | 175562.94 | |
| PUNJAB | | 37650.49 | |
| RAJASTHAN | | 145402.69 | |
| TAMIL NADU | | 131353.22 | |
| TELANGANA | | 94111.59 | |
| UTTAR PRADESH | | 405597.66 | |
| WEST BENGAL | | 227619.79 | |
| DELHI | | 26063.07 | |
| PUDUCHERRY | | 948.89 | |
| HIMACHAL PRADESH | | 53386.66 | |
| JAMMU & KASHMIR | | 78610.01 | |
| UTTARAKHAND | | 66144.92 | |
| ANDAMAN & NICOBAR | | 1858.67 | |
| CHANDIGARH | | 3413.19 | |
| D. & NAGAR HAVELI & DAMAN & DIU | | 1740.33 | |
| LADAKH | | 3907.66 | |
| LAKSHADWEEP | | 476.94 | |
| ARUNACHAL PRADESH | | 20964.48 | |
| ASSAM | | 264437.86 | |
| MANIPUR | | 32389.51 | |
| MEGHALAYA | | 35186.47 | |
| MIZORAM | | 11388.03 | |
| NAGALAND | | 30403.58 | |
| SIKKIM | | 5043.86 | |
| TRIPURA | | 34754.78 | |
| TOTAL | | 3477666.35 | |